GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 542 TO BE ANSWERED ON 13.12.2018

STATUS OF PMGSY

542. SHRI M. MURALI MOHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) covering lengths of roads, State/UT-wise;
- (b) the funds allocated, released and sanctioned for each component of roads and the status of their completion, State/ UT-wise;
- (c) the details of roads being planned/ approved/under consideration for the upcoming projects, State/UT-wise; and
- (d) if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) & (b): Details of roads constructed and funds released by the Central government under Pradhan Mantri Gram Sadak Yojana (PMGSY) State/UT- wise since inception of the scheme till date is attached as **Annexure-I.**
- (c) & (d): Details of proposals received and cleared during the current year up to 5th December 2018, State/UT-wise is attached as **Annexure-II**.

Annexure-I

Annexure referred to in reply to para (a) to (b) of the Lok Sabha Unstarred Question No 542

S.No.	State Name	no. of road and bridge works completed	Length of road works completed (in km)	Fund Released (Rs. in crore)		
1	Andhra Pradesh	4,534	13,983.37	3,288.22		
2	Arunachal Pradesh	827	7,069.00	3,834.32		
3	Assam	5,565	18,799.69	10,458.59		
4	Bihar	15,310	48,844.48	20,581.61		
5	Chhattisgarh	6,823	29,186.49	7,810.12		
6	Goa	70	155.33	10.00		
7	Gujarat	4,552	12,553.44	2,953.08		
8	Haryana	531	5,579.01	1,890.70		
9	Himachal Pradesh	2,384	14,524.27	3,248.75		
10	Jammu and Kashmir	1,678	9,799.87	5,455.14		
11	Jharkhand	5,593	20,427.52	6,237.98		
12	Karnataka	3,634	3,634 18,569.59			
13	Kerala	1,333	3,278.03	1,409.78		
14	Madhya Pradesh	18,160	72,278.59	17,407.93		
15	Maharashtra	6,523	26,080.90	7,194.10		
16	Manipur	1,369	6,464.77	2,182.81		
17	Meghalaya	Meghalaya 554 1,745.61				
18	Mizoram	200	3,029.31	1,006.77		
19	Nagaland	288	3,575.77	707.62		
20	Odisha	12,614	49,000.11	16,943.32		
21	Punjab	1,153	8,173.39	2,913.43		
22	Rajasthan	16,818	66,337.39	12,048.08		
23	Sikkim	750	3,749.38	1,591.35		
24	Tamil Nadu	7,446	16,470.79	3,885.87		
25	Tripura	1,237	4,191.64	2,708.16		
26	Uttar Pradesh	18,314	55,634.10	14,170.26		
27	Uttarakhand	1,140	9,950.51	3,716.76		
28	West Bengal	4,994	27,879.87	9,779.15		
29	Telangana	2,932	10,178.84	2,344.97		
30	A & N Islands	0	0	15.59		

	Total:	147,403	567,579.60	170,359.25
35	Pondicherry	77	68.53	5
34	Lakshadweep	0	0	4.89
33	Delhi	0	0	5
32	Daman & Diu	0	0	10
31	Dadra & Nagar Haveli	0	0	13.84

Annexure-II Annexure referred to in reply to para (c) to (d) of the Lok Sabha Unstarred Question No 542

Details of Proposals received and cleared in 2018-19 (as on 05.12.2018) Proposed Cleared Pending Returned SI No. No. Value No. Value No. Value State Status of proposals Value Lengt No of Rs. in of Rs. in Rs. in of of Rs. in h in work Cro work Crore Crore work work Crores Kms res S S S S S S Andhra Clearance issued Pradesh -1 93 167.65 03.04.2018. Batch - I Andaman Clearance issued on 2 32 14.66 32 14.78 13.11.2018 (Batch I) Arunachal Clearance issued on Pradesh 2214.6 208 01.10.2018 (Batch I) 3 Clearance issued on Batch II 150 1749.78 150 1667.83 13.11.2018 Assam Clearance issued on 816 2284.30 (Batch I) 08.05.2018. EC held on 01.11.2018 and deferred the proposal. 4 1133.0 Compliance awaited from Batch II 311 764.28 311 764.28 State Government. Fresh EC to be scheduled by Ministry. Bihar -Clearance issued on 303 259.98 Batch I 24.07.2018. Pre EC held on 04.12.2018 5 Batch II and Compliance awaited (Left our 237 591.28 237 591.28 the State from LSBs) Government. Chhatisgarh Clearance issued on (PMGSY-I-1044.97 615 09.04.2018. Batch I) 6 Clearance issued on Batch II 172 324.57 172 324.57 27.09.2018. Clearance is being issued Batch III 7.43 15.87 7.43 6 6 by Ministry. Pre EC held on 04.12.2018 Gujarat and compliance awaited 7 45 94.00 45 94 (LSBs) from the State Government. EC held on 24.10.2018. Himachal 1478.6 Compliance on the Pradesh -899.03 899.03 8 240 240 5 observations is received Batch I and under scrutiny. Jammu and 677.6 Clearance issued on 9 3693.5 Kashmir 776 56 13.06.2018. 1 (Batch I) Jharkhand Clearance issued on 10 29 56.17 29 56.27 28.05.2018. (Batch - I)

	Batch II	302	338.64			302	642.92	338.64			Clearance is being issued by Ministry.
11	Kerala (PMGSY-II)			33	87.84						Clearance issued on 24.07.2018.
	Madhya Pradesh (Batch I- PMGSY-I)			23	56.57						Clearance issued on 21.05.2018. (1 road and 22 Bridges)
12	Madhya Pradesh (Batch II- PMGSY-II)			58	192.19						Clearance issued on 21.05.2018. (all Bridges)
	Batch II (LSBs)	158	385.75			158		385.75			Pre EC held on 04.12.2018 and compliance awaited from the State Government.
13	Mizoram (Batch I)			37	612.64						Clearance issued on 09.04.2018.
14	Maharashtra (Batch I)										
15	Manipur (Batch I)			136	971.52						Clearance issued on 04.09.2018.
	Meghalaya (Batch I)			82	277.75						Clearance issued on 09.04.2018.
16	Batch II	51	173.15	51	173.10						Clearance issued on 29.08.2018.
	Batch III	198	606.14			197	996.82	599.65	1	6.49	Clearance is being issued by Ministry.
17	Nagaland	75	407.07			67	261.08	302.16	8	104.9 1	Clearance issued on 05.12.2018.
18	Odisha (Batch - I)	384	657.81			384	1150.8 9	692.94			Clearance is being issued by Ministry.
19	Sikkim - PMGSY-II	39	124.09	34	104.68				5	19.41	Clearance issued on 29.10.2018.
20	Tamil Nadu (Batch I - PMGSY-II)			104	192.80	104	293.33	167.12			Clearance issued on 22.05.2018.
20	Batch I - PMGSY-I	503	651.48	503	628.84						Clearance issued on 08.10.2018.
21	Tripura (Batch I)			5	9.06						Clearance issued on 20.12.2017.
22	Uttar Pradesh (PMGSY-I)	94	455.97	94	455.97						Clearance issued on 31.08.2018
	PMGSY-II	30	257.8	30	257.8						Clearance issued on 31.08.2018
23	Uttarakhand (Batch I)			256	1262.82						Clearance issued on 25.04.2018.

Total	3585	10883.6 1	4640	17012.0 3	2580	9645.1 1	7023.2 3	70	808.4	
Batch III	285	1278.23			285	2140.9 1	1278.2			Pre EC held on 08.10.2018. Compliance on the observations of Pre EC awaited from the State.
Batch II	244	1046.28			244	1531.5 7	902.72			Clearance issued on 12.11.2018.

Some of the proposals received in 2017-18 cleared in 2018-19.